GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1815 ANSWERED ON:19.11.2010 NEW IT FORMS Ponnam Shri Prabhakar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is planning to bring out new income tax forms soon;
- (b) if so, the complete details thereof; and
- (c) the manner in which the new form would be beneficial to the people?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI S.S. PALANIMANICKAM)

(a)to (c) Under the provisions of section 139 of the Income-tax Act, 1961 and rule 12 of the Income-tax Rules, 1962, the Income-tax return Forms for different categories of taxpayers are notified on an annual basis after incorporating changes, if any. Currently, the Income-tax return Forms which have been notified for the Assessment Year 2010-11 are as under:

ITR Form Category of Assessee

SARAL-II

(ITR-1) Individuals having income from Salary/Pension/Income from one House Property/Income from other sources (Excluding Winning from Lottery and Income from Race Horses).

ITR-2 Individuals and HUF not having Income from Business or Profession

ITR-3 Individuals/HUF being Partners in Firms

ITR-4 Individuals and HUFs having Income from Proprietary Business or Profession

ITR-5 Firms, AOPs and BOIs

ITR-6 Companies

ITR-7 Persons including Companies required to furnish Return under section $139\,(4\text{A})$ or section $139\,(4\text{B})$ or section $139\,(4\text{C})$ or section $139\,(4\text{D})$.

ITR-V Where the data of the Return of Income in Forms SARAL-II (ITR-1), ITR-2, ITR-3, ITR-4, ITR-5 and ITR-6 are transmitted electronically without digital signature.